

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:5070

ANSWERED ON:28.04.2005

ABUSE OF HUMAN RIGHTS BY UN PEACE KEEPING FORCES

Badiga Shri Ramakrishna;Ponnuswamy Shri E.

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether the Government is aware of reports on abuse of human rights by UN Peace-Keeping Forces;
- (b) if so, the facts and details thereof;
- (c) whether the Government plans to call back Indian Troops from UN Peace-Keeping Mission; and
- (d) if not, the reasons therefor and the precautionary measures taken/likely to be taken in this regard?

**Answer**

MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE)

(a) to (d): Yes, Sir. However, no such report involving Indian Armed Forces personnel deployed in United Nations (UN) Peacekeeping Missions, has been brought to the notice of the Government. The services of Indian troops on UN Missions have been commended by the UN. All precautionary measures such as high standards for selection of personnel, adequate pre-induction training, regular briefing to the troops are taken to ensure that Indian troops do not get involved in human rights violations.